

(b) the total number of displaced persons in Tripura awaiting land allotment; and

(c) whether the problem of false migration or refugee certificates still exists in Tripura?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c). The information is being collected and will be laid on the Table of Lok Sabha.

#### PAPERS LAID ON THE TABLE

##### AMENDMENT TO ALL INDIA SERVICES (PROVIDENT FUND) RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of the Notification No. S.R.O. 2405, dated the 27th July, 1957, making certain amendment to the All India Services (Provident Fund) Rules, 1955. [Placed in Library. See No. S-193/57.]

##### REPORTS OF TARIFF COMMISSION

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (1) Report (1957) of the Tariff Commission on the continuance of protection to the Preserved Fruits Industry.
- (2) Government Resolution No. 13 (3)TP/57, dated the 6th August, 1957.
- (3) Statement under the proviso to section 16(2) of the Tariff Commission Act, 1951 explaining the reasons why the documents referred to at (1) and (2) above could not be laid within the period prescribed under the said section. [Placed in Library. See No. S-194/57.]

(4) Report (1957) of the Tariff Commission on the continuance of protection to the Automobile Hand Tyre Inflator Industry.

(5) Government Resolution No. 21(S)T.P./57, dated the 2nd August, 1957. [Placed in Library. See No. S-195/57.]

##### ANNUAL REPORT OF COIR BOARD

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (1) of section 19 of the Coir Industry Act, 1953, a copy of the Annual Report on the activities of the Coir Board for the year 1956-57. [Placed in Library. See No. S-196/57.]

##### RECOMMENDATIONS ADOPTED BY I.L.C.

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the statement on the action taken or proposed to be taken by the Government on the Recommendations adopted by the International Labour Conference at its 39th Session held in June, 1956, together with the texts of the Recommendations. [Placed in Library. See No. S-197/57.]

##### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

###### FOURTH REPORT

Shri Jhulan Sinha (Siwan): I beg to present the Fourth Report of the Committee on Private Members' Bills and Resolutions.

##### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

###### SUSPENSION OF THE TRAIN SERVICE BEYOND SONAILI STATION

Shri Barman (Cooch Behar-Reserved-Scheduled Castes): Under rule 197, I beg to call the attention of the Minister of Railways to the following